

DIVISION BENCH

**O-112
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/247(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.
K.**

2. Hon'ble Member(T), Shri Harish Chander Suri

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th JANUARY,
2021, 10:30 A.M**

Name of the Company		GCS CHEMICALS PRIVATE LIMITED Vs. SANGITA FISCAL SERVICES PRIVATE LIMITED	
Under Section		IBC under Sec 7	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mrs. Sonal Shah, Advocate] For the Financial Creditor
2. Mr. Kushagra Shah, Advocate]
3. Mr. Aniket Chowdhury, Advocate]

1. Mr. Ashok Kumar Dhandhanian, Sr. Advocate] For the Corporate Debtor
2. Mr. Tapas Kumar Das, Advocate]

ORDER

Mrs. Sonal Shah, Ld. Counsel present for the Financial Creditor. Mr. Ashok Kumar Dhandhanian, Ld. Counsel alongwith Mr. Tapas Kumar Das, Ld. Counsel for the Corporate Debtor present.

2. List this matter on 12.04.2021 for reporting settlement.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)

